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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Notification No. 9 /2015-2020
New Delhi, Dated: 28th June, 2021


Subject: Amendment of import policy conditions for items under Exim code 07019000 of Chapter 07 of ITC (HS), 2017, Schedule -I (Import Policy).

S.O. (E).—In exercise of powers conferred by Section 3 read with Section 5 of FT (D&R) Act, 1992, read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, as amended from time to time, the Central Government hereby amends the policy conditions of items under Chapter 07 of ITC (HS), 2017, Schedule -I (Import Policy).

Exim code	Item Description	Import Policy	Existing Policy Condition	Revised Policy Condition
07019000	Potatoes, fresh or chilled: other	Restricted	Import of Potatoes from Bhutan is permitted freely, without any license, up to 31st January 2021	Import of Potatoes from Bhutan is permitted freely, without any license, up to 30th June, 2022.

Effect of the Notification: Import of potatoes under Exim Code 07019000, is allowed from Bhutan without license upto 30th June, 2022.

This issues with the approval of Minister of Commerce & Industry.


(Amit Yadav) 28/06/2021
Director General of Foreign Trade &
Ex- officio Addl. Secretary to the Government of India

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